

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 260
4(ND)14

IN THE MATTER OF:

Sh. Ashok Kumar Agarwal & Anr. ... Applicant/Petitioner

Versus

M/s. Karmyogi Homes Pvt. Ltd. & Ors. ... Respondent

Under Section: 397-398

Order delivered on 03.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Renotify this case on 19.04.2021



(T.S SINGH)
COURT OFFICER